

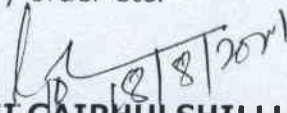
**HIGH COURT OF MANIPUR
AT IMPHAL**

O R D E R

Imphal, the 18th of August, 2021

No. HCM/P-5/2017-Estt-II/: 931 92 The High Court of Manipur is pleased to appoint Registrar (Judl.), High Court of Manipur as a Nodal Officer for monitoring of Fast Track Special Court (FTSC) and POCSO Courts under FTSC Scheme for the State of Manipur.

By order etc.


(**GOLMEI GAIPHULSHILLU**)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:

1. The Principal Secretary to the Hon'ble The Chief Justice, High Court of Manipur.
2. The Private Secretary to the Hon'ble Mr. Justice L.S. Jamir.
3. The Private Secretary to the Hon'ble Mr. Justice Kh. Nobin Singh.
4. The Private Secretary to the Hon'ble Mr. Justice M.V Muralidaran .
5. The Private Secretary to the Hon'ble Mr. Justice A. Bimol Singh.
6. The District & Sessions Judge, Imphal West.
7. The Secretary (Law), Government of Manipur.
8. The Person concern.
9. The Special Judge, Fast Tract Special Court No. 1 Manipur.
10. The Special Judge, Fast Tract Special Court No. 2 Manipur.
11. The System Analyst, High Court of Manipur for uploading the same to the Official website.
12. Superintendent Esst..-II, High Court of Manipur.
13. The Concerned File/ Guard File/ Notice Board.
